

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:869  
ANSWERED ON:03.12.2015  
Guidelines under PMGSY  
Malyadri Shri Sriram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the guidelines laid down/adopted by the Government for implementing Prime Minister Gram Sadak Yojana (PMGSY) in the country;
- (b) whether the Government is implementing PMGSY in all States uniformly, if so, the details thereof;
- (c) the targets for PMGSY in 2015-16 in terms of investment and mileage, State/UT-wise;
- (d) whether complaints/reports of the PMGSY not being properly supervised have been received by the Government during the last three years and the current year; State/UT-wise;
- (e) if so, the details thereof along with the action taken by the Government thereon; and
- (f) the steps taken/being taken by the Government to improve the quality of roads under PMGSY?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a) to (b): The Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched on 25th December, 2000, as a Centrally Sponsored Scheme, with the objective to provide a single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

'Rural Roads' is a State subject and the implementation of PMGSY is the responsibility of the State Governments through State Rural Roads Development Agency (SRRDA) at State level and Programme Implementation Unit (PIU) at district level.

(c): The State-wise targets in terms of indicative Annual Allocation, habitation connectivity, road length for the year 2015-16 under PMGSY are given at Annexure-I.

(d) to (f): In order to bring the PMGSY works to the required quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on materials and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, at the Central level, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide technical guidance to the field functionaries, including contractors associated with PMGSY.

As per the programme Guidelines, ensuring quality of road works under PMGSY is the responsibility of the State. Any complaints regarding implementation of PMGSY are, therefore, referred to the State Quality Coordinators in the States for taking necessary action and furnishing report. In case where adequate response is not received within the prescribed time schedule, the National Rural Roads Development Agency (NRRDA) under Ministry of Rural Development deputed National Quality Monitors (NQMs), and further processing is done on the basis of NQM reports. The State-wise details of complaints received during the last three years and the current year, and action taken thereof are given at Annexures-II A to II D.

Further, the Ministry of Rural Development has recently launched a free Mobile App ("MeriSadak") for Citizen Feed Back/complaint System under PMGSY to enable the citizens to submit their feedback on implementation of PMGSY works.

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